

**Central Administrative Tribunal
Principal Bench**

**CP No.86/2018 in
OA No.1606/2016**

New Delhi this the 8th day of March, 2019

**Hon'ble Ms Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Mahesh Kumar, Aged about 27 years,
S/o Sh. Pema Ram,
R/o VPO-Dugoli, VIA-Taatanwa,
Teh-Dhod, Distt.-Sikar,
Rajasthan-331 042

- Applicant

(By Advocate: Mr. Jatin Prashar for Mr. Ajesh Luthra)

Versus

1. Shri C. Viswanath,
Secretary,
Union of India, DoP&T,
South Block, New Delhi
2. Sh. Ashim Khurana, Chairman,
Staff Selection Commission (Hqrs.)
Block No.12, CGO Complex, Lodhi Road,
Near Jawahar Lal Nehru Stadium,
New Delhi-110 003
3. Shri Jaiprakash Garg,
Regional Director (CR)
Staff Selection Commission,
21-23, Lowther Road, Allahabad 211002
4. Rajiv Mehrishi,
The Comptroller and Auditor General of India,
9, Deen Dayal Upadhyaya Marg,
New Delhi-110024

- Respondents

(By Advocates: Mr. Gyanendra Singh and Mr. Gaurang Kanth)

ORDER (ORAL)

Ms. Nita Chowdhury:

When the matter is taken up, both the parties are present.

Counsel for the respondents provides us a copy of the order dated 07.03.2019 in which offer of appointment to the post of DEO has been made to Mr. Mahesh Kumar – the applicant of the OA.

2. In view of the fact that the respondents have complied with the orders passed in OA No.1606/2016, notices are discharged and the CP is closed.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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